



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Dec/202122/9

DATED: 17/12/2021

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Dec/202122/9 dated 17/12/2021 of Norms Committee - I for the year 2021-22 was held on 17/12/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Sushil Kumar Jangid, Scientist 'B'	MeitY
2	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant, DGFT
3	Shri V. C. Agarwal, Consultant (Tech-3)	Technical Consultant, DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000466AM21
RA File Number	039504000085 AM21
Licence No and Date	0310836383/26/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 23.09.2021 followed by reminders on 23.10.2021 & 16.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	2 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	JOHNSON LIFTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000469AM21
RA File Number	042404000202 AM20
Licence No and Date	0410166788/29/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to DPIIT on 05.11.2021 & 24.11.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to wait for the comments of DPIIT. The case stands deferred.	

Case No.	3 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000477AM21
RA File Number	052304000045 AM21
Licence No and Date	0510414366/10/06/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by Consultant (Tech-3) is being issued to the applicant. Therefore, the Committee decided to defer the case.

The case stands deferred.

Case No.	4 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	PRECISION EQUIPMENTS (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000476AM21
RA File Number	042404000036 AM21
Licence No and Date	0410166809/10/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was referred to Consultant (Tech-3) for examination through BO Portal on 14.10.2021, 02.12.2021 & 15.12.2021. However, Consultant (TEC-3) requested to send hard copy of the applicant's reply. Therefore, the Committee decided to send the same to Consultant (TEC-3) for examination & comments. The case stands deferred.	

Case No.	5 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	AUTOFIT CAR INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000478AM21
RA File Number	102404000018 AM21
Licence No and Date	1010060538/11/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to MSME on 17.09.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	6 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000480AM21
RA File Number	052304000047 AM21
Licence No and Date	0510414386/12/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 06.09.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	7 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000481AM21
RA File Number	052304000049 AM21
Licence No and Date	0510414387/12/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 29.09.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	8 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	CML BIOTECH PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000482AM21
RA File Number	102404000020 AM21
Licence No and Date	1010060548/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 23.09.2021 followed by reminders on 23.10.2021 & 16.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	9 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000487AM21
RA File Number	052304000055 AM21
Licence No and Date	0510414402/15/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 20.10.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	10 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000490AM21
RA File Number	052304000051 AM21
Licence No and Date	0510414434/19/06/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 23.09.2021 followed by reminders on 23.10.2021 & 16.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	11 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	WELLCARE OIL TOOLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000584AM21
RA File Number	052404000109 AM21
Licence No and Date	0510414463/22/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 18.10.2021 followed by reminders on 02.11.2021, 17.11.2021 & 16.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	12 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000492AM21
RA File Number	039504000161 AM21
Licence No and Date	0310836794/22/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 23.09.2021 followed by reminders on 08.10.2021, 23.10.2021 & 16.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	13 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000507AM21
RA File Number	039504000220 AM21
Licence No and Date	0310837100/09/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 26.08.2021, 14.09.2021& 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	14 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000508AM21
RA File Number	039504000219 AM21
Licence No and Date	0310837101/09/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 14.10.2021, 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	15 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	PENGUIN PETROLEUM SERVICES PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000519AM21
RA File Number	039504000147 AM21
Licence No and Date	0310837144/13/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-3): 1. To submit separate annexure for each Advance Authorization instead of combined annexures of 3 Advance Authorizations. 2. Detailed calculations of wastage at each stage of manufacture with supporting documents. 3. Net content of each item of import. 4. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/ procured from sources other than the license, if any, may also be indicated. Case is deferred.	

Case No.	16 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000542AM21
RA File Number	042404000057 AM21
Licence No and Date	0410166921/28/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to Consultant (Tech-1) on 20.09.2021 & 15.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	17 / NC/1/MEET/Dec/202122/9
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Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000543AM21
RA File Number	052304000107 AM21
Licence No and Date	0510414771/30/07/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 20.10.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	18 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	MAGNA AUTOMOTIVE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000560AM21
RA File Number	042404000066 AM21
Licence No and Date	0410166966/19/08/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 17.09.2021 followed by reminders on 02.10.2021, 17.10.2021 & 16.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	19 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ADITYA AUTO COMPONENTS
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000572AM21
RA File Number	072404000141 AM21
Licence No and	0710116924/24/08/2020

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to MSME on 06.09.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	20 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	NEO STRUCTO CONSTRUCTION PVT. LTD.
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000575AM21
RA File Number	522404000036 AM21
Licence No and Date	5210043502/25/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and Consultant (Tech-3) informed that the applicant's reply is deficient. Therefore, the Committee decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-3): 1. Number of import items in application is 74 but in the reply letter it is 86. To provide clarification on the same. Case is deferred.	

Case No.	21 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000597AM21
RA File Number	072404000156 AM21
Licence No and Date	0710116977/09/09/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant's reply was sent to DPIIT on 20.10.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	22 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	FREEDOM OPHTHALMIC PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000608AM21
RA File Number	042404000092 AM21
Licence No and Date	0410167059/11/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 23.09.2021 followed by reminders on 08.10.2021, 23.10.2021 & 16.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	23 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000650AM21
RA File Number	072404000184 AM21
Licence No and Date	0710117090/05/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply was sent to DPIIT on 14.09.2021, 20.10.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	24 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000666AM21
RA File Number	039504000437 AM21
Licence No and Date	0310838883/14/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 22.09.2021, 20.10.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	25 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000679AM21
RA File Number	072404000195 AM21
Licence No and Date	0710117162/21/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 26.08.2021, 22.09.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	26 / NC/1/MEET/Dec/202122/9
Case Status	Case Approved
Party Name	CHEMICO SYNTHETICS LTD

Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021				
HQ File Number	018005000678AM21				
RA File Number	052304000246 AM21				
Licence No and Date	0510415611/23/10/2020				
Norms Committee Decision:					
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments given by MSME through BO Portal, taking cue from approved AA No. 0510403251 dated 28.06.2017, as under:					
ITCHS Code	Export Item	Quantity	ITCHS Code	Import Item	Recommended Quantity
81101000	Antimony Metal (Sb 99.65% Min)	345134.00 Kgs	26171000	Antimony Concentrate (Antimony Content 62% - 66%) with (7% -9%) H ₂ O (Water) Content	551921.00 Kgs as applied inclusive of 7% wastage
RA concerned may take suitable consequential action accordingly.					

Case No.	27 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000682AM21
RA File Number	039504000405 AM21
Licence No and Date	0310839123/26/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 22.09.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	28 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021

and Date	
HQ File Number	018005000681AM21
RA File Number	052304000243 AM21
Licence No and Date	0510415637/26/10/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 14.09.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	29 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	KINECO KAMAN COMPOSITES- INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000695AM21
RA File Number	039404000555 AM21
Licence No and Date	0310839311/04/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 09.11.2021, 30.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	30 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000704AM21
RA File Number	052304000269 AM21
Licence No and Date	0510415802/09/11/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 29.09.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	31 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000708AM21
RA File Number	072404000208 AM21
Licence No and Date	0710117266/12/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 20.10.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	32 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000709AM21
RA File Number	072404000219 AM21
Licence No and Date	0710117267/12/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply was sent to DPIIT on 20.10.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	33 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC TITAN METAL FABRICATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000710AM21
RA File Number	052304000280 AM21
Licence No and Date	0510415854/12/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DPIIT on 20.10.2021 & 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	34 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000712AM21
RA File Number	052404000421 AM21
Licence No and Date	0510415866/12/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME is being issued to the applicant. Therefore, the Committee decided to defer the case. The case stands deferred.	

Case No.	35 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021

and Date	
HQ File Number	018005000719AM21
RA File Number	092404000459 AM21
Licence No and Date	0910069486/13/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	36 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000718AM21
RA File Number	092404000457 AM21
Licence No and Date	0910069485/13/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	37 / NC/1/MEET/Dec/202122/9
Case Status	Case Approved
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000720AM21
RA File Number	039504000533 AM21
Licence No and Date	0310839608/19/11/2020
Norms Committee Decision: he Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (Tech-1) as under:	

ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
87089900	Parts and Accessories of the Motor Vehicle - Silicone	210000.00 Kgs	1	39100090	VMQ / Silicone Rubber	190423.00Kgs @ 1.05Kgs/Kg content in the export product
			2	55129110	Meta Aramid Fabric	22491.00Kgs @ 1.05Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	38 / NC/1/MEET/Dec/202122/9					
Case Status	Case Approved					
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED					
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021					
HQ File Number	018005000721AM21					
RA File Number	039504000532 AM21					
Licence No and Date	0310839609/19/11/2020					
Norms Committee Decision:						
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by Consultant (Tech-1) as under:						
ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
87089900	Parts and Accessories of the Motor Vehicle - EPDM	128290.00 Kgs	1	40027000	Ethylene Propylene Diene Monomer / EPDM	76376.00Kgs @ 1.05Kgs/Kg content in the export product
			2	54021110	Aramid Filament Yarn	13739.00Kgs @ 1.05Kgs/Kg content in the export product

RA concerned may take suitable consequential action accordingly.

Case No.	39 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000724AM21
RA File Number	052304000294 AM21
Licence No and Date	0510415975/24/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 25.10.2021, 24.11.2021& 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	40 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000725AM21
RA File Number	052304000295 AM21
Licence No and Date	0510415977/24/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply was sent to DHI on 25.10.2021, 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	41 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	018005000726AM21
RA File Number	052404000442 AM21
Licence No and Date	0510415984/25/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 17.09.2021 followed by reminders on 02.10.2021, 17.10.2021 & 17.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	42 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	HITAISHI KK MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00032736AM21
RA File Number	02AA04005656 AM21
Licence No and Date	0200000027/07/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter seeking certain information as raised by MSME is being issued to the applicant. Therefore, the Committee decided to defer the case. The case stands deferred.	

Case No.	43 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00035918AM21
RA File Number	31AA04003931 AM21
Licence No and Date	3111000016/10/12/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 21.06.2021, 17.09.2021 & 01.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	44 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00036567AM21
RA File Number	34AA04001301 AM21
Licence No and Date	3411000006/11/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 30.11.2021 followed by a reminder on 17.12.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.	
The case stands deferred.	

Case No.	45 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00040510AM21
RA File Number	31AA04004119 AM21
Licence No and Date	3111000020/17/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 17.09.2021, 22.10.2021, 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	46 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	PARAS DEFENCE AND SPACE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00040522AM21
RA File Number	03AA04012024 AM21
Licence No and Date	0311000170/17/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 17.09.2021, 20.10.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	47 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00040547AM21
RA File Number	03AA04012872 AM21
Licence No and Date	0311000212/17/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to Consultant (SKB) on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	48 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00044257AM21
RA File Number	05AA04019176 AM21
Licence No and Date	0511000326/22/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 27.07.2021, 29.09.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	49 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	CORNING TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00044619AM21
RA File Number	05AA04019212 AM21
Licence No and Date	0511000273/22/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to MeitY for examination & comments. MeitY has informed that the applicant has surrendered the subject Advance Authorization to concerned RA and has not utilized it. However, no such communication has yet been received in NC-1. Therefore, the Committee decided to ask from the applicant to submit the surrendered certificate and also the concerned RA for their comments for closing the case. The case stands deferred.	

Case No.	50 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00045015AM21
RA File Number	03AA04013906 AM21
Licence No and	0311000314/22/12/2020

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB): 1. What is the grade and diameter of stainless-steel bars at Sl. No. 9 of imported items? 2. Please submit a neat sketch of assembly drawing showing use of all items, indicated in the description of import items, their net weight in each assembly and also total weight of each assembly. 3. What is the reason for adding Aluminium Alloy Round Tubes Grade 6061 in the present application because in the AA No 0310831805 dated 25.09.2019, the items of import were 8, which are same as has been indicated from Sl. No. 1 to 7 and also at Sl. No. 8 in the present application? Case is deferred.	

Case No.	51 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00045915AM21
RA File Number	04AA04004698 AM21
Licence No and Date	0411000077/23/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 20.10.2021, 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	52 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00046833AM21
RA File Number	07AA04006120 AM21
Licence No and Date	0711000137/24/12/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 20.10.2021, 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	53 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00048671AM21
RA File Number	05AA04020490 AM21
Licence No and Date	0511000438/28/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 22.06.2021, 27.07.2021, 17.09.2021, 20.10.2021, 17.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	54 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	IBCC INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00048813AM21
RA File Number	08AA04005414 AM21
Licence No and Date	0811000188/28/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was sent to MSME on 18.08.2021, 06.09.2021, 17.09.2021, 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	
The case stands deferred.	

Case No.	55 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00050131AM21
RA File Number	30AA04002528 AM21
Licence No and Date	3011000072/30/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to MSME on 22.06.2021, 17.09.2021, 14.11.2021, 24.11.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	56 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00050888AM21
RA File Number	34AA04001656 AM21
Licence No and Date	3411000067/30/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (Tech-1): 1. Net content of FRP in Export Product. 2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of Export Product. 5. Value of consumables. 6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for	

import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	57 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00050970AM21
RA File Number	34AA04001658 AM21
Licence No and Date	3411000065/30/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (Tech-1): 1. Net content of FRP in Export Product. 2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of Export Product. 5. Value of consumables. 6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	58 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00051251AM21

RA File Number	09AA04003160 AM21
Licence No and Date	0911000098/31/12/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To provide the details of blank size and weight. 2. To provide the details of finished good weight. Case is deferred.	

Case No.	59 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00052251AM21
RA File Number	03AA04014575 AM21
Licence No and Date	0311000466/01/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 17.09.2021, 24.09.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	60 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00052316AM21
RA File Number	03AA04015637 AM21
Licence No and Date	0311000590/01/01/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 22.06.2021, 17.09.2021 & 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	61 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00052354AM21
RA File Number	34AA04001660 AM21
Licence No and Date	3411000064/01/01/2021

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1):

1. Net content of FRP in Export Product.
2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product.
3. Net weight of Pultrusions, plate and metal parts.
4. Net weight of Export Product.
5. Value of consumables.
6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated.
7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc.

The case stands deferred.

Case No.	62 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00052246AM21

RA File Number	31AA04004626 AM21
Licence No and Date	3111000051/01/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that MSME has informed that the application is deficient. However, DL has not been received on BO portal from MSME. Therefore, the Committee decided to seek details of deficiency in the case from MSME and to issue a deficiency letter to the applicant. The case stands deferred.	

Case No.	63 / NC/1/MEET/Dec/202122/9					
Case Status	Case Approved					
Party Name	BIRLA CABLE LIMITED					
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021					
HQ File Number	HQRNORM APPLY 00162957AM22					
RA File Number	56AA04003614 AM22					
Licence No and Date	5611000432/14/08/2021					
Norms Committee Decision:						
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per written comments given by MeitY through BO Portal as under:						
ITCHS Code	Export Item	Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
90011000	288 Fiber PE G652D MultiTube 9,5mm - OPTICAL FIBRE CABLE	1552.00 Kms	1	90011000	Single Mode Optical Fiber G652D	451892.74Kms with 4% wastage
			2	39012000	Polyethylene HDPE	22381.02Kgs with 2% wastage

RA concerned may take suitable consequential action accordingly.

Case No.	64 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	AGRI PROCESS INNOVATIONS TECHNOLOGIES LLP
Meeting Number	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021

and Date	
HQ File Number	HQRNORM APPLY 00263865AM22
RA File Number	07AA04039847 AM22
Licence No and Date	0711002447/24/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	65 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ZECHA PRECISION TOOLS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00263455AM22
RA File Number	03AA040122817 AM22
Licence No and Date	0311008812/24/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	66 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	SCHOCH REEDS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00263599AM22
RA File Number	31AA04029611 AM22
Licence No and Date	3111000718/24/11/2021
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that the case was sent to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	67 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00263621AM22
RA File Number	34AA04009507 AM22
Licence No and Date	3411001443/24/11/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask from the applicant to furnish the information as per comments of Consultant (Tech-1): 1. Net content of FRP in Export Product. 2. Net content of Balsa Wood, PVC form (Weight wise) in Export Product. 3. Net weight of Pultrusions, plate and metal parts. 4. Net weight of Export Product. 5. Value of consumables. 6. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 7. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. The case stands deferred.	

Case No.	68 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00263834AM22

RA File Number	31AA04029998 AM22
Licence No and Date	3111000719/24/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	69 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00264748AM22
RA File Number	02AA04034620 AM22
Licence No and Date	0211001549/25/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) & Consultant (SKB) for examination & comments. As per comments of Consultant (SKB), the Committee decided to ask from the applicant to furnish the following information: 1. What is the quantity in numbers in 500 MT exports of Parts of Mill Liner for Grinding Mill? 2. What is the size (Length x Width x Thickness) of imported Hot Rolled Steel Plate of grade Hardox500 /Hardox550/ JFE EH 500A /DILLIDUR500. 3. What is the initial and final shape of backing plate? Please provide drawing of the backing plate. 4. Manufacturing process of backing plate. Please attach video film of process. 5. Final weight of backing plate. The case stands deferred.	

Case No.	70 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00265187AM22
RA File Number	10AA04013305 AM22

Licence No and Date	1011000652/25/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to Consultant (Tech-1) on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	71 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00265298AM22
RA File Number	03AA040123095 AM22
Licence No and Date	0311008856/25/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	72 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00265948AM22
RA File Number	05AA040102749 AM22
Licence No and Date	0511006453/26/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	73 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00268278AM22
RA File Number	07AA04039862 AM22
Licence No and Date	0711002481/28/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to Consultant (Tech-3) on 03.12.2021 for examination & comments. Consultant (TEC-3) requested to send hard copy of the application to examine of the case as the uploaded documents by the applicant are not clear & readable. Therefore, the Committee decided to ask from the applicant to furnish the legible copy of all the relevant documents of the case. The case stands deferred.	

Case No.	74 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00269128AM22
RA File Number	09AA04017908 AM22
Licence No and Date	0911001959/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	75 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00269209AM22
RA File Number	02AA04034683 AM22
Licence No and Date	0211001560/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was referred to Consultant (Tech-1) on 02.12.2021 & Consultant (SKB) on 03.12.2021 for examination & comments. As per comments of Consultant (SKB), the Committee decided to ask from the applicant to furnish the following information: 1. What is the quantity in numbers in 500 MT exports of Parts of Mill Liner for Grinding Mill? 2. What is the size (Length x Width x Thickness) of imported Hot Rolled Steel Plate of grade Hardox500 /Hardox550/ JFE EH 500A /DILLIDUR500 3. What is the initial and final shape of backing plate? Please provide drawing of the backing plate. 4. Manufacturing process of backing plate. Please attach video film of process. 5. Final weight of backing plate. The case stands deferred.	

Case No.	76 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	AIM NONWOVENS AND INTERIORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00269350AM22
RA File Number	31AA04030034 AM22
Licence No and Date	3111000735/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DPIIT on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	77 / NC/1/MEET/Dec/202122/9
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Case Status	Case Deferred
Party Name	WHEELS INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00269423AM22
RA File Number	04AA04036366 AM22
Licence No and Date	0411001915/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to Consultant (Tech-3) on 04.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	78 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00268941AM22
RA File Number	09AA04017911 AM22
Licence No and Date	0911001957/29/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	79 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00268943AM22
RA File Number	09AA04017909 AM22
Licence No and	0911001958/29/11/2021

Date	
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to DHI on 02.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	80 / NC/1/MEET/Dec/202122/9
Case Status	Case Deferred
Party Name	MAHINDRA SANYO SPECIAL STEEL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Dec/ 202122/ 9 and 17/12/2021
HQ File Number	HQRNORM APPLY 00270328AM22
RA File Number	03AA040118464 AM22
Licence No and Date	0311009043/30/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case was sent to MSME on 03.12.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	